

## भारतीय रिज़र्व बैंक

**RESERVE BANK OF INDIA** 

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October 06, 2015

## **DEPARTMENT OF COMMUNICATION**, Central Office, S.B.S.Marg, Mumbai-400001 फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 22660358

Press Release: 2015-2016/833

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मंबई-400001

## RBI imposes Monetary Penalty on The Pusad Urban Co-operative Bank Ltd., Pusad, District Yavatmal (Maharashtra)

The Reserve Bank of India has imposed a monetary penalty of ₹5.00 lakh (Rupees Five Lakh only) on the Pusad Urban Co-operative Bank Ltd., Pusad, District Yavatmal (Maharashtra) in exercise of powers vested in it under the provisions of Section 47A (1) (b) read with Section 46(4) of the Banking Regulation Act, 1949 (As Applicable to Co-operative Societies) for violation of the Know Your Customer norms and RBI instructions.

The Reserve Bank of India had issued a show cause notice to the bank, in response to which the bank submitted a written reply. After considering the facts of the case and the bank's reply in the matter, the Reserve Bank came to the conclusion that the violations were substantiated and warranted imposition of the penalty.

**Ajit Prasad** 

Assistant General Manager